

(v) and (vi) Export of pulses are allowed subject to licensing. Keeping in view domestic requirements, as well as the need to maintain a sustained presence in the international market for our superior varieties of pulses, a quantity of 10,000 MTs has been provisionally earmarked for export during 1994-95.

(vii) Steps taken by the Government to meet the domestic demand include various schemes undertaken by the Ministry of Agriculture for increasing productivity in the country, as well as allowing free import of pulses subject to payment of a nominal duty."

Setting up of the EPZ

4681. SHRI S.B. SIDNAL:
SHRIMATI CHANDRA
PRABHA URS:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to set up a Export Processing Zone near Bangalore;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS, PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). Keeping in view the availability of funds and the need to optimise infrastructural facilities in the existing Export Processing Zones (EPZ) it would not be possible, at present, for the Central Government to consider

developing new Zones in the Country. However, EPZs can, now, be established by the State Governments or in the joint/private sector.

Tax on Pan Masala Companies

4682. SHRI SHIV SHARAN VERMA: Will the Minister of FINANCE be pleased to state:

(a) whether thousands of units manufacturing cigarettes, Zarda and Pan Masala have been closed in Uttar Pradesh;

(b) if so, impact thereof on the taxes collection and livelihood of traders, retailers and hawkers in the States;

(c) whether the Government have taken some initiatives to resolve the deadlock in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). Information is being collected and will be laid on the Table of the House.

(c) and (d). Yes, Sir. The matter has been taken up with the State Governments of Uttar Pradesh.

(e) In view of reply to parts (c) and (d) above, does not arise.

Exports from Small Scale and Public Sector

4683. SHRI SYED SHAHABUDDIN: Will the Minister of COMMERCE be pleased to state: